COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NO. 1732 OF 2018 <u>IN</u> DFR NO. 4723 OF 2018

Dated: 10th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Kuragunda Solar Power Project LL.P & Anr. Appellant(s)

Vs.

Hubli Electricity Supply Company Limited & Respondent(s)

Anr.

Counsel for the Appellant (s) : Mr. Shubharanshu Padhi

Mr. Ashish Yadav

ORDER

IA NO. 1732 OF 2018 (Appl. for Urgent Listing)

Issue notice to the Respondents returnable on 17.12.2018. Dasti, in addition is permitted.

List the matter on 17.12.2018.

(S.D. Dubey) Technical Member (Justice Manjula Chellur)
Chairperson

Pr/js